## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No.391/2012 IN CP No.80 (ND)/2012 RT No.64/Chd/Pb/2016

Prince Sagar Jasuja & Anr.	Petitioners
Versus	
M/s Shakti Spinner Ltd. & Ors	Respondents

Present: Mr. Vaibhav Sahni, Advocate for petitioners.

Mr. Aalok Jagga, Advocate for respondents.

In order to settle the dispute, learned counsel for parties seek time to propose some agreeable Valuer to be appointed in order to value the properties for which there is a dispute between them

List the matter on 14.09.2017 for having instructions.

(Justice R.P.Nagrath) Member (Judicial)

-Sd-

August 28, 2017